

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.*223**

TO BE ANSWERED ON THE 10TH MAY, 2016/VAISAKHA 20, 1938 (SAKA)

FIRE SAFETY

***223. SHRI RAJENDRA AGRAWAL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the norms laid down for establishment of fire stations in the country along with the number of fire stations set up so far, State-wise;

(b) whether the Government has assessed the requirement of fire stations in the States, if so, the details thereof along with the assistance being provided for setting up of new fire stations, State-wise;

(c) whether the Government has provided funds for research project on fire safety through academic institutions in the country;

(d) if so, the details of such ongoing projects along with the total funds granted, released and utilised so far in this regard, institution and State-wise; and

(e) whether in view of frequent fire incidents in the country, the Government has any proposal to issue fire safety advisories/guidelines to the States and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*223 FOR 10.05.2016.

(a) & (b): As per the Constitution of India Article 243 (W) Schedule XII, maintenance of Fire Service is a Municipal function. It is therefore the primary responsibility of the Municipal bodies and the State Governments to provide adequate number of fire stations, fire tenders and trained manpower. The Standing Fire Advisory Council (SFAC) constituted by the Government of India, having representatives of all State Governments, has laid down certain norms for establishment of Fire Stations, Equipment, Manpower and Fire tenders/vehicles etc. It has recommended establishment of Fire Stations in the Country based on the response time which is 5 to 7 minutes in Urban areas and 20 minutes in Rural areas. These norms recommended by SFAC are advisory in nature. Taking these norms into account M/s Risk Management Solutions Inc. (RMSI), engaged by the Ministry of Home Affairs, carried out Fire and Risk Hazard analysis in the country and as per its report there are 2987 fire stations available in the country against the requirement of 8559 fire stations showing 65% deficiency. State wise number of operational fire stations is given at Annexure-I.

(c) to (e): The Government of India has from time to time assisted efforts taken by the State Government in improvement of Fire Services in the country. The National Fire Service College, Nagpur (NFSC) provides training to the Fire Officers of the country in advanced techniques of fire fighting and rescue keeping in mind changes such as industrialization, growth of Indian industry, growing urbanization etc.

The Government of India under a Centrally Sponsored Scheme had provided funds to the tune of Rs. 176.56 crore during 2009-2013 for strengthening of fire and emergency services to States/UTs. In addition, a sum of Rs. 30 crore to States during 2014-15 and Rs. 4.00 crore to two Union Territories with legislature during 2015-16 under another scheme “Modernization of Fire services in the country (2014-16)” were also provided.

Apart from the above, based on the recommendations of the 10th, 11th and 13th Finance Commission, Rs. 80 crore, Rs. 201 crore and Rs. 404 crore respectively were also released to the states by the Government of India.

The Government has taken note of frequent fire incidents in the country and issued several fire safety advisories to the State Governments. Further, the Directorate General (Fire Services, Civil Defence & Home Guards) also regularly prepares and supplies fire safety publicity/educational material, both printed and electronic, to State Governments, Public Sector Undertakings, and Private Industries to create awareness in the Public.

The National Disaster Management Authority has also issued guidelines during April, 2012 with the objective of standardizing scaling/type of equipment and training of man power to modernize and improve fire fighting capabilities in the country.

Number of operational Fire Stations in India as per M/s RMSI Report 2012.

Sl.No.	States/UTs	Number of Operational Fire Stations
1	A & N Islands	20
2	Andhra Pradesh	251(including Telangana)
3	Arunachal Pradesh	13
4	Assam	110
5	Bihar	102
6	Chandigarh	7
7	Chhattisgarh	33
8	Dadra and Nagar Haveli	1
9	Daman and Diu	3
10	Delhi	53
11	Goa	15
12	Gujarat	183
13	Haryana	82
14	Himachal Pradesh	25
15	Jammu and Kashmir	163
16	Jharkhand	31
17	Karnataka	182
18	Kerala	100
19	Lakshadweep	4
20	Madhya Pradesh	292
21	Maharashtra	157
22	Manipur	16
23	Meghalaya	32
24	Mizoram	12
25	Nagaland	9
26	Odisha	180
27	Puducherry	13
28	Punjab	48
29	Rajasthan	126
30	Sikkim	9
31	Tamil Nadu	303
32	Tripura	35
33	Uttar Pradesh	237
34	Uttarakhand	33
35	West Bengal	107
	Total	2987
